

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER OF THE HEARING ON 15th APRIL, 2024, 10:30 A.M.

CP (IB) No. 5/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	NU Vista Ltd. -Vs- Bhilai Jaypee Cement Ltd.
Under Section	9 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

:

For Respondent (s)

Mr. Shakti Sekhar, Adv.

ORDER

There is no representation for the petitioner. Ld. Counsel Mr. Shakti Sekhar appears for the respondent. At the request of the respondent counsel, two weeks' time is extended to file reply. After serving copy upon the petitioner, the petitioner is granted two weeks' time to file rejoinder, if any, thereon. List the matter for hearing on 06.05.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)